

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

## ORDER

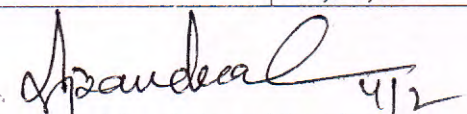
No: 1206

Dated 4/2/2017

Sanction is hereby accorded to the allotment of funds to the tune of **Rs.77,69,307/- (Rupees Seventy Seven Lacs Sixty Nine Thousand Three hundred Seven)only** under Major Head 2071-Pensionary and other Retirement Benefits object head 670-Leave encashment, in favour of of the following subordinate courts for the year 2016-17 for releasing the amount in favour of the retirees to the extent amount shown against each as detailed below

S.No.	Name of the Court	Name of the retirees	Amount in (Rs)
1.	Pr. D&S Judge, Srinagar.	Sh.Mukhtiar Ahmed Wafai Ex. S.O. Sh. Mushtaq Ahmed Bhat, Ex. S.O. Sh. Gh.Nabi Bhat (Deceased) Ex. SO	4,98,600/- 5,07,150/- 2,77,343/-
2.	Pr. D&S Judge, Jammu.	Sh. Prem Nath Tickoo, Ex. H.A. Sh. Romesh Chander, Ex. P/S Smt. Neelam Kumari, Ex. S.O.	4,35,600/- 3,70,350/- 4,93,430/-
3.	Pr. D&S Judge, Baramulla	Showkat Hussain, Ex. Adm. Officer	4,90,950/-
4.	Pr. D&S Judge, Leh.	Ghulam Murtaza, Ex. P/S.	3,70,800/-
5.	Pr. D&S Judge, Pulwama.	Ab. Gaffar Dar, Ex. S.O.	4,65,300/-
6.	Pr. D&S Judge, Anantnag.	Mohd. Maqbool Bhat, Ex. P/S.	3,70,130/-
7.	Pr. D&S Judge, Ramban.	Lochan Singh Ex. P/S	3,70,350/-
8.	Addl. D&S Judge, Srinagar.	Ms. Neelam Akhter. Ex. H.A.	3,98,620/-
9.	3 <sup>rd</sup> . Addl. D&S Judge, Sgr.	Gh. Hassan Mir, Ex.P/S. Mushtaq Ahmed Shah, Ex.S.O.	3,43,800/- 4,65,750/-
10.	C.J.M. Doda.	Harbans Singh, Ex.SA (Deceased)	13,960/-
11.	C.J.M. Handwara.	Ab. Aziz Ganai, Ex.P/S. Ab.Rehman Wani, Ex. P/S Ali Mohd. Malik, Ex.P/S.	9,390/- 13,860/- 12,230/-
12.	C.J.M. Sopore.	Mohd Akbar Malla.Ex. S.A.	4,00,000/-
13.	Munsiff, R.S.Pura.	Harbans Singh, Ex.P/S.	3,70,350/-
14.	Munsiff, Hiranagar.	Romesh Chander, Ex. H.A.	4,15,800/-
15.	Munsiff, Dooru.	Mohd. Shafi Malik, Ex. P/S(Deceased)	2,87,144/-
16.	Munsiff, Anantnag.	Gh. Mohd. Sheikh, Ex.P/S(Deceased)	3,60,200/-
17.	Munsiff, Tangmarg.	Ab. Razak Khan, Ex. H.A.	17,450/-
18.	Sub Registrar, Jammu.	Sagar Singh, Ex. P/S.	10,750/-
		<b>Total:-</b>	<b>77,69,307/-</b>

By order.

  
Deputy Registrar (Accts)

No: 29570-601/AC

Dated 4/2/2017

Copy to the :-

- 1-7. Pr.D&S Judge, Srinagar/Jammu/Baramulla/Leh/Pulwama/Anantnag./Ramban..
8. Addl. D&S Judge, Srinagar.
9. 3<sup>rd</sup>. Addl. D&S Judge, Srinagar.
- 10-12 C.J.M. Doda/Handwara/Sopore.
- 13-17. Munsiff, R.S.Pura/Hiranagar/Dooru/Anantnag/Tangmarg.

18. Sub Registrar, Jammu.

19. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.

20. Try Officer, Saddar Try. Srinagar.

21.-32 Try. Officer, Baramulla/Leh/Pulwama/Anantnag/Ramban/R.S.Pura/Hiranagar/  
Dooru /Doda/Handwara/Sopore/ Tangmarg.

..... For inf. and n/a

33. Order book.

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of small*

*Pradeep*  
Deputy Registrar (Accts) 4/2  
*PP*  
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